THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

MOTIFICATION

No.HC.XI-07/2020/34/RC Dated, Guwahati, the 22nd October, 2020

LIST OF HOLIDAYS DURING THE YEAR 2021 IN RESPECT OF THE SUB-ORDINATE CIVIL COURTS OF ASSAM

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2020 in all the Civil Courts in Assam Sub-ordinate to Gauhati High Court.

New Year's Day	-	1 st January	-	Friday	-	1 day
Magh Bihu/Tusu Puja	-	13 th to 16 th January	-	Wednesday to Saturday	-	4 days
Netaji's Birthday	-	23 rd January	-	Saturday	-	1 day
Republic Day	-	26 th January	-	Tuesday	-	1 day
Me-dam-me-phi	-	31st January	-	Sunday	-	1 day
Shree Panchami	-	16th February	-	Tuesday	-	1 day
Bir Chilarai Divas	-	27th February	-	Saturday	-	1 day
Siva Ratri	-	11th March	-	Thursday	-	1 day
Dol Jatra	-	28 th March	-	Sunday	-	1 day
Holi	-	29 th March	-	Monday	-	1 day
Good Friday	-	2 nd April	-	Friday	-	1 day
Bohag Bihu	-	13th April to 16th April	-	Tuesday to Friday	-	4 days
May Day	-	1 st May	-	Saturday	-	1 day
Id-ul-Fitre	-	14th May	-	Friday	-	1 day
Buddha Purnima	-	26 th May	-	Wednesday	-	1 day
Janmotsava of Sri Sri Madhab Dev	-	27th May	-	Thursday	-	1 day
Id-uz-Zuha	-	21 st July	-	Wednesday	-	1 day
Independence Day	-	15 th August	-	Sunday	-	1 day
Muharram	-	19 th August	-	Thursday	1-	1 day
Tithi of Sri Sri Madhab Dev	-	27 th August	-	Friday	-	1 day
Janmastami	-	30 th August	-	Monday	-	1 day
Tithi of Srimanta Sankar Dev	-	8 th September	-	Wednesday	-	1 day
Birthday of Mahatma Gandhi	-	2 nd October	-	Saturday	1-	1 day
LONG VACATION Including Durga Puja, Vijaya Dashami & Janmotsava of Srimanta Sankar Dev (15 th October), Kati Bihu (18 th October), Fateha-Dwaj-Daham(19 th October), Laxmi Puja (20 th October)	-	9 th October to 24 th October	-	Saturday to Sunday	-	16 days
Kali Puja/Diwali	-	4 th November & 5 th November	-	Thursday & Friday	-	2 days
Guru Nanak's Birth Day	-	19 th November	-	Friday	-	1 day
Lachit Divas	-	24th November	-	Wednesday	-	1 day
Asom Divas (Su-ka-pha Divas)	-	2 nd December	-	Thursday	-	1 day
WINTER VACATION Including Christmas Holiday	-	24 th December to 31 st December	-	Friday to Friday	-	8 days

<u>N.B.</u> :-

⁽¹⁾ In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall

- remain closed on such days declared as holiday by the State Govt. of Assam. The Officers and the staff may also avail the restricted holiday as declared by the State Govt. of Assam.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All 2nd and 4th Saturdays and holidays falling on such Saturdays will be observed as holidays. All other Saturdays will be full working days.
- (4) The Sub-ordinate Civil Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Assam on the same occasion falling on two different dates.

By Order etc.

R. A. Tapadel

REGISTRAR (JUDICIAL)

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

MOTIFICATION

No.HC.XI-07/2020/35/RC Dated, Guwahati, the 22nd October, 2020

LIST OF HOLIDAYS DURING THE YEAR 2021 IN RESPECT OF THE SUB-ORDINATE CRIMINAL COURTS OF ASSAM

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2020 in all the Criminal Courts in Assam Sub-ordinate to Gauhati High Court.

New Year's Day	-	1 st January	-	Friday	-	1 day
Magh Bihu/Tusu Puja	-	13th to 16th January	-	Wednesday to Saturday	-	4 days
Netaji's Birthday	-	23rd January	-	Saturday	-	1 day
Republic Day	-	26th January	-	Tuesday	-	1 day
Shree Panchami	-	16 th February	-	Tuesday	-	1 day
Me-dam-me-phi	-	31 st January	-	Sunday	-	1 day
Bir Chilarai Divas	-	27th February	-	Saturday	-	1 day
Siva Ratri	-	11th March	-	Thursday	-	1 day
Dol Jatra	-	28 th March	-	Sunday	-	1 day
Holi	-	29 th March	-	Monday	-	1 day
Good Friday	-	2 nd April	-	Friday	-	1 day
Bohag Bihu	-	13th April to 16th April	-	Tuesday to Friday	-	4 days
May Day	-	1 st May	-	Saturday	-	1 day
Id-ul-Fitre	-	14 th May	-	Friday	-	1 day
Buddha Purnima	-	26 th May	-	Wednesday	-	1 day
Janmotsava of Sri Sri Madhab Dev	-	27 th May	-	Thursday	-	1 day
Id-uz-Zuha	-	21 st July	-	Wednesday	-	1 day
Independence Day	-	15 th August	-	Sunday	-	1 day
Muharram	-	19 th August	-	Thursday	-	1 day
Tithi of Sri Sri Madhab Dev	-	27th August	-	Friday	-	1 day
Janmastami	-	30 th August	-	Monday	-	1 day
Tithi of Srimanta Sankar Dev	-	8 th September	-	Wednesday	_	1 day
Birthday of Mahatma Gandhi	-	2 nd October	-	Saturday	-	1 day
LONG VACATION Including Durga Puja, Vijaya Dashami & Janmotsava of Srimanta Sankar Dev (15 th October)	-	12 th October to 15 th October	-	Tuesday to Friday	-	4 days
Fateha-Dwaj-Daham	-	19 th October	-	Tuesday	-	1 day
Laxmi Puja	-	20 th October	-	Wednesday	-	1 day
Kali Puja/Diwali	-	4 th November & 5 th November	-	Thursday & Friday	-	2 days
Guru Nanak's Birth Day	-	19th November	-	Friday	-	1 day
Lachit Divas	-	24th November	-	Wednesday	-	1 day
Asom Divas (Su-ka-pha Divas)	-	2 nd December	-	Thursday	_	1 day
Christmas	-	25 th December	-	Saturday	-	1 day

N.B. :-

(1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Assam.

The Officers and the staff may also avail the restricted holiday as declared by the State Govt. of Assam.

- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All 2nd and 4th Saturdays and holidays falling on such Saturdays will be observed as holidays. All other Saturdays will be full working days.
- (4) The Sub-ordinate Criminal Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Assam on the same occasion falling on two different dates.

By Order etc.

R. M. Tarpaidas

REGISTRAR (JUDICIAL)